

MENT be pleased to state :

(a) whether I.S.I. marks are given to all liquors ; and

(b) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD, : (a) and (b). Forty-three licences have been issued under the ISI Certification Marks Scheme to 15 manufacturers of liquor ; thirty-five applications are under consideration. This being a voluntary scheme, it is not compulsory for all liquor manufacturers to obtain the ISI Mark.

**Investment in Public Sector Enterprises
in Rajasthan**

6826. SHRI S. N. SINHA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the total amount of money invested in the public sector enterprises in Rajasthan upto 31st March, 1971 by the Central Government ; and

(b) what schemes the Central Government have formulated to bring this investment percentage upto the National average i.e. *per capita* investment ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) The total amount of money invested in public sector enterprises in Rajasthan during 1951 to 1969 was Rs 40 82 crores. Figures of investment from April, 1969 to March, 1971 are not readily available.

(b) Apart from the completion of Khetri Copper Project and Machine Tools Plant, Ajmer, which are under implementation, provision has been made in the Fourth Plan for doubling the capacity of Zinc Smelter, Udaipur, and expansion of Instrumentation Ltd., Kotah. In addition to this possibility of setting up a fertilizer plant in Rajasthan based on local pyrites and rock phosphate is under consideration.

Violation of Industries (Development and Regulation) Act by Mohan Meakins Breweries at Ghaziabad (Uttar Pradesh)

6827. SHRI JYOTIRMOY BOSU : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Mohan Meakins Breweries, Ghaziabad (Uttar Pradesh) has violated any of the provisions of the Industries (Development and Regulation) Act during the last three years ;

(b) if so, in what respects ; and

(c) whether any Minister recommended for increasing the licensed capacity of the firm and if so, the particulars thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). Production of beer at the Mohan Meakins Breweries, Ghaziabad, has been in excess of the capacity licensed under the Industries (Development and Regulation) Act.

(c) No, Sir.

Implementation of Wage Board Award Recommendations for D.E.S.U. Employees

6828. SHRI D. N. CHAWLA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the employees of the Delhi Electric Supply Undertaking staged a demonstration on the 22nd July, 1971 to demand implementation of the Wage Board award recommendations ;

(b) whether earlier the authorities had accepted the recommendations of the Wage Board but the same have not so far been implemented ; and

(c) if so, the reasons for the delay in implementing the recommendations of the Wage Board ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) There was no